

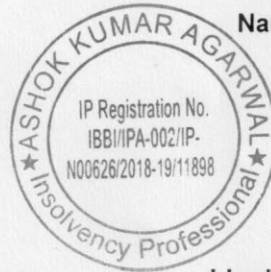
Ashok Kumar Agarwal
Insolvency Professional
IP Registration No. : IBBI/IPA-002
/IP-N00626/2018-2019/11898

Ashwini- D/4
Neelachal Abasan Co-operative Society Limited
98 Rajdanga Gold Park, Kasba, E.K.T.
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In the matter :
Before
National Company Law Tribunal, Kolkata Bench, Kolkata
In
C.P. (IB) No. 980/KB/2018
Union Bank of India Financial Creditor
-vs-
P K S Limited Corporate Debtor

LIST SHOWING DETAILS OF OPERATIONAL CREDITORS / GOVERNMENT OF P K S LIMITED -THE CORPORATE DEBTOR (CIN: U63090WB1982PLC035099), NOW UNDER LIQUIDATION) REVISED ON 31.10.2022

Sl. No.	Details of Operational Creditors / Government	Claim Received (Amount in Rs.)	Claim Admitted (Amount in Rs.)
1.	The Commissioner of Customs (Exports)	1,35,30,438.00	1,35,30,438.00
2.	Employees' Provident Fund Organization	4,352.00	4,352.00
3.	Commissioner, Commercial Taxes, Government of West Bengal, Kolkata	<u>4,20,24,369.35</u>	<u>4,20,24,369.35</u>
	Total	<u>5,55,59,159.35</u>	<u>5,55,59,159.35</u>



Name and Signature of the Liquidator

ASHOK KUMAR AGARWAL
Insolvency Professional

Liquidator appointed for P K S Limited

IP Registration No. : IBBI/IPA-002/IP-N00626/2018-2019/11898

Date : 31.10.2022
Place : Kolkata